

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

REVIEW PETITION NO. 22 OF 2015 IN
APPEAL NO. 108 OF 2014

Dated: 25th October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Udupi Power Corporation Ltd.

.... Review Petitioner(s)

Versus

Power Company of Karnataka & Ors.

.... Respondent(s)

Counsel for the Review Petitioner(s) : Ms. Mazag Andrabi
Mr. Varun Kapur

Counsel for the Respondent(s) : Mr. Sanjay Jain, Sr. Adv.
Mr. D. L. Chidananda for R-2

ORDER

Learned counsel, Ms. Mazag Andrabi appearing for the Review Petitioner submitted that, an adjournment in the matter may kindly be granted on the ground that arguing senior counsel is unable to appear before this Court today.

Submission made by the learned counsel appearing for the Review Petitioner, as stated supra, is placed on record.

List the matter for hearing on **18th & 19th December, 2018**, as agreed by the learned senior counsel appearing for second Respondent and learned counsel appearing for the Review Petitioner.

(S. D. Dubey)
Technical Member
vt/pk

(Justice N. K. Patil)
Judicial Member